## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 134/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.12.2017</u>

Name of the Company:

Punjab National Bank.

V/s.

Jaihind Infratech Projects Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. ANIP A GANDHI

MOYOCATS

APPLICATE AND A

2. Ravish Bhalf

Respondat

Learned Advocate Mr. Anip Gandhi present for Financial Creditor/Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

Both sides requested for some time as there is likelihood to settle the matter between the parties.

List the matter on 13.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of December, 2017.